

**COURT – I**  
**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )  
**Appeal No. 154 of 2012**

**Dated : 11<sup>th</sup> October , 2012**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. & Anr. ... Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission**  
**& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran**  
**Mr. Anand K. Ganesan**  
**Counsel for the Respondent(s): Mr. R.K. Mehta,**  
**Mr. Antaryami Upadhyay,**  
**Mr. David A. for R.1**  
**Mr. P.N. Bhandari for R.2 to 4**

**ORDER**

Mr. Bhandari, the learned counsel is filing Vakalatnama today on behalf of Respondent Nos. 2 to 4.

Mr. R.K. Mehta, the learned counsel for the Commission wants some time to file the reply. Accordingly, he is directed to file the same on or before 01.11.2012 after serving copy on the other side.

Post the matter on **07.11.2012.**

**(Rakesh Nath)**  
**Technical Member**  
**ts/mk**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**